

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2533  
ANSWERED ON:16.03.2007  
PAYMENT FOR NATURAL GAS  
Adsul Shri Anandrao Vithoba

**Will the Minister of POWER be pleased to state:**

- (a) whether the National Thermal Power Corporation Ltd. (NTPC) has paid more amount to Reliance Industries, 'Bay of Bengal Gas Field' for buying natural gas for its power plants ;
- (b) if so, the reasons therefor ;
- (c) whether the Government has conducted any inquiry in this regard; and
- (d) if so, the details thereof ?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a)to(d) : NTPC invited International Competitive Bids for supply of LNG/Natural Gas for its power plants` expansion at Kawas and Gandhar. In the process, Reliance Industries Ltd., (RIL) was evaluated to be the lowest techno-commercially acceptable bidder.

NTPC had issued a Letter Of Intent (LOI) to Reliance Industries Limited (RIL) for supply of gas for its Power Plants` expansion at Kawas and Gandhar, which was duly accepted by them. However, RIL has not signed Gas Sale and Purchase Agreement as yet. The matter is subjudice and pending before Hon`ble High Court of Mumbai.